

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.361/KB/2017
Cont.A(IB) No.282/KB/2018
Cont.A(IB) No.283/KB/2018
CA (IB) No. 643/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	State Bank of India-Vs-Electrosteel Steels Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Ratna Babu Baranid, Senior Advocate
 - 2) Shankar Mitra, Advocate
 - 3) Jagan Nath, Advocate
 - 4) Debajit Sin, Advocate
- } Petitioners.

- 1) Mr. Sanjit Chatterborty, Adv.
 - 2) Ms. Mudita Khaitan, Adv.
- } Applicant

- 1) Mr. S.K. Kapur, Sr. Adv.
 - 2) Mr. Gagan Gupta, Adv.
 - 3) Mr. Siddhartha Datta, Adv.
 - 4) Ms. Sushani Privedi, Adv.
- } RP

Sushil
4/09/2018

ORDER

Ld. Counsel for Resolution Professional and for Financial Creditor is present.

Pleadings in all the interim applications are complete.

As requested list it on 25/09/2018 at 12 O'Clock for hearing.

Sd

(Jinan K.R.)
Member (J)